

**National Green Tribunal, Eastern Zone Bench**

**Finance Centre, 3<sup>rd</sup> Floor**

**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/665

Date: 12.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **15.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal No. 10/2017/EZ	M/S Shree Shyam Bleaching Co. Vs. State of West Bengal & Ors.	04.12.2018
2	M.A. No. 348/2017/EZ In Original Application no. 99/2017/EZ	Sabita Singh & Anr Vs. Odisha Mining Corporation Ltd & Ors.	04.12.2018
3	O.A. No. 122/2017/EZ	Subhas Mohapatra. Vs. State of Odisha & Ors.	04.12.2018
4	O.A.No.179/2017/EZ	Center for Environment Protection (CEP) Vs Union of India & Others	04.12.2018
5	O.A.67/2015/EZ	Ghasiram Panda Vs District Collector Khordha	04.12.2018
6	M.A.No.191/2017/EZ In O.A.No.136/2015/EZ	Subhas Datta Vs State of West Bengal & Others	04.12.2018

By order

  
Registrar

12.10.2018

Copy forwarded for information to:

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2. Secretary, NGT, EZB, Bar Association
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Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**National Green Tribunal, Eastern Zone Bench**

**Finance Centre, 3<sup>rd</sup> Floor**

**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/666

Date: 31.08.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **16.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.30/2017/EZ	Mafuja Rahaman Vs. State of W.B. & Others	05.12.2018
2	O.A.103/2017/EZ M.A.361/2017/EZ	Anal Mukherjee Vs MoEFCC & Others	05.12.2018
3	O.A.141/2017/EZ	Alekha Chandra Tripathy Vs State of Odisha & Others	05.12.2018
4	O.A.35/2016/EZ	Debasish Banerjee Vs WBPCB & Others	05.12.2018
5	O.A.135/2017/EZ	M/S Balaji Bricks Industry & Another Vs Sate of Odisha & Others	05.12.2018
6	O.A.136/2017/EZ	M/S.MAA Bricks Products & Others Vs State of Odisha & Others	05.12.2018
7	O.A.135/2016/EZ	M.S.Rizvi Vs State of Odisha & Others	05.12.2018
8	O.A.101/2017/EZ	Dulal Singh Vs. Sate of Odisha & Others	05.12.2018

By order

Registrar

12.10.2018

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